

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23480-23482/2019

(Arising out of impugned final judgment and order dated 30-03-2018 in WA No. 14246/1984 13-02-2019 in SA No. 117/2019 08-03-2019 in SA No. 117/2019 passed by the High Court Of Judicature At Allahabad)

RAMESH CHANDRA PANDEY

Petitioner(s)

VERSUS

CENTRAL BANK OF INDIA & ORS.

Respondent(s)

(IA No. 112965/2019 - EXEMPTION FROM FILING O.T.
IA No. 112960/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 112962/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 06-03-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Jabar Singh, Adv.
Mr. A.k. Panda, Adv.
Mr. Parmod Kr., Adv.
M/S. V. Maheshwari & Co., AOR

For Respondent(s) Mr. O. P. Gaggar, AOR
Mr. Aditya Gaggar, Adv.
Mr. Sachindra Karn, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 8.5.2020.

(INDU MARWAH)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER